

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 2261
TO BE ANSWERED ON 10.03.2016

Drinking Water in SC/ST dominated Areas

2261. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

DR. KIRIT P. SOLANKI:

SHRI ARJUN LAL MEENA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the rural water supply and sanitation schemes/projects being implemented in the Scheduled Castes/Scheduled Tribes (SC/ST) dominated areas of the country State/UT-wise including Gujarat, Rajasthan and Odisha;
- (b) the details of the funds released and utilised under these schemes in SC/ST dominated areas during each of the last three years and the current year, State/UT-wise; and
- (c) the details of the progress made in these areas under drinking water and sanitation schemes during the said period, State/UT-wise?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)**

(a) to (c) As rural drinking water supply is a State subject, the State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes. Ministry of Drinking Water & Sanitation through National Rural Drinking Water Programme (NRDWP) supplements the efforts of States to provide drinking water to rural population by providing technical & financial assistance. Under NRDWP, 22% and 10% funds are earmarked for Scheduled Caste and Scheduled Tribes habitations.

State / UT-wise details of funds released and utilized along with details of achievements (Nos. of habitations) made in SC & ST dominated areas including States of Gujarat, Rajasthan and Odisha during last three years and current year are at Annexure-I & II respectively.

Under Swachh Bharat Mission (Gramin) {SBM(G)}, the projects are sanctioned district-wise. Currently, 643 district sanitation projects have been sanctioned. The State/UT wise details is at Annexure-III. Since sanitation programmes are demand driven, State/UT-wise targets are not set. However, State/UT-wise Individual household latrines (IHHLs) constructed for SCs and STs during the last three years and the current year as on 7-3-2016 is at Annexure-V.

Under Swachh Bharat Mission (Gramin), 22% and 10% funds are earmarked for SCs and STs respectively. State/UT-wise, Central share released for SCs and STs during last three years and current year as on 7-3-2016 is at Annexure-IV.

Annexure referred to in part (a to c) of Lok Sabha Unstarred Q. No. 2261 for answer on 10.03.2016

Details of funds released /utilized and Achievement made during last three and current year under NRDWP Scheduled Caste dominated habitations

S. No.	State	2012-13			2013-14			2014-15			2015-16 as on 3.3.2016		
		Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (no. of habitations)	Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (no. of habitations)	Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (no. of habitations)	Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (no. of habitations)
1	Andaman and Nicobar	0	0	0	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	135.78	104.44	524	152.83	140.43	931	66.15	95.34	321	32.97	26.9	373
3	Arunachal Pradesh	1.08	0.74	0	1.02	0.02	0	0	0	0	0	0	0
4	Assam	65.18	68.78	546	44	56.98	409	38.02	44.96	313	12.89	9.56	68
5	Bihar	55.03	48.03	2008	76.95	48.21	2621	63.57	70.61	880	40.42	49.78	587
6	Chattisgarh	25.84	18.09	607	21.43	26.47	787	21.84	22.48	477	10.58	7.94	120
7	Goa	0	0	0	0	0	0	0	0	0	0.04	0	0
8	Gujarat	96.35	47.31	22	46.92	72.42	56	32.97	47.18	11	15.58	18.1	6
9	Haryana	101.55	76.7	66	68.29	86.67	58	58.8	59.8	46	28.29	17.38	33
10	Himachal Pradesh	49.83	38.56	688	39.83	49.18	720	34.58	37.49	600	20.27	18.44	364
11	Jammu and Kashmir	60.04	60.12	50	48.37	53.19	56	42.89	42.99	28	21.57	15.65	6
12	Jharkhand	46.61	35.78	1589	39.01	50.81	1313	22.53	29.88	785	12.77	14.25	95
13	Karnataka	228.31	207	2047	223.12	243.13	2936	129.07	136.96	2138	58.42	46.37	2314
14	Kerala	41.55	27.36	6	30.71	41.99	13	13.69	20.71	2	7	5.68	2
15	Madhya Pradesh	127.73	90.93	1437	98.21	99.27	1096	71.55	91.75	706	36.51	44.32	474
16	Maharashtra	135.91	51.11	182	95.71	72.51	151	98.89	136.21	84	52.82	62.09	20
17	Manipur	1.36	1.46	4	0.85	1.1	1	2.79	2.46	4	0.64	0.94	0
18	Meghalaya	0.77	0.45	0	0.52	0.1	1	0.28	0.19	0	0.15	0.05	0
19	Mizoram	0.01	0	0	0.01	0	0	0.02	0.71	0	0.01	0.01	0
20	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
21	Odisha	56.25	49.01	2990	71.26	60.02	2686	41.62	44.62	1838	21.97	20.51	999
22	Puducherry	0.33	0	0	0.02	0	0	0	0	0	0	0	0
23	Punjab	70.7	58.05	201	64.08	68.13	446	38.01	38.46	299	18.81	15.36	58
24	Rajasthan	367.96	333.16	744	323.65	361.66	615	317.34	313.46	312	127.96	72.77	94
25	Sikkim	3.16	0.28	0	1.73	4.72	1	1.54	1.75	2	0.3	0.3	0
26	Tamil Nadu	216.38	161.75	1966	108.2	156.18	1505	102.07	119.94	2431	44.83	37.33	279
27	Telangana							34.15	34.14	169	18.89	16.24	165
28	Tripura	28.12	27.44	180	20.63	21.01	134	11.53	12.76	144	3.7	4.13	76
29	Uttar Pradesh	349.76	194.54	7909	247.77	277.58	4171	240.29	302.12	1178	121.02	103.14	41
30	Uttarakhand	21.9	14.33	172	20.3	31.42	186	26.93	28.54	172	17.88	22.77	76
31	West Bengal	196.92	193.29	1275	168.29	306.3	1225	130.58	159.26	1943	70.32	81.59	1657
	Total	2484.41	1908.71	25213	2013.71	2329.5	22118	1641.7	1894.77	14883	796.61	711.6	7907

Details of funds released /utilized and Achievement made during last three and current year under NRDWP Scheduled Tribes dominated habitations

S. No.	State / UT	2012-13			2013-14			2014-15			2015-16 (as on 03.3.2016)		
		Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (No. of habitations)	Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (No. of habitations)	Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (No. of habitations)	Release (Rs/. in Crores)	Utilization (Rs/. in Crores)	Achievement (No. of habitations)
1	ANDAMAN & NICOBAR	0	0.00	0	0	0.02	0	0.09	0	0	0	0	0
2	ANDHRA PRADESH	38.71	61.07	1015	50.07	63.44	1179	21.05	20.66	289	8.62	6.92	396
3	ARUNACHAL PRADESH	65.64	183.62	342	0	185.22	345	0	92.32	205	0	31.95	98
4	ASSAM	79.7	88.18	1219	64.41	79.03	1263	64.3	67.53	1006	25.86	17.98	80
5	BIHAR	2.05	3.15	183	3.29	2.19	177	4.5	2.59	133	2.17	3.99	121
6	CHATTISGARH	53.28	0.00	5128	50.96	0	6675	52.87	55.72	8005	19.41	12.74	1140
7	GOA	0	42.40	0	0	54.47	0	0	0	0	0.22	0	0
8	GUJARAT	142.04	0.00	872	106.53	0	1908	84.81	85.55	982	32.2	54.87	393
9	HARYANA	0	93.20	1	0	122.61	0	0	0	0	0	0	0
10	HIMACHAL PRADESH	5.28	0.43	76	4.85	0	67	6.82	3.51	87	2.93	3.95	73
11	JAMMU AND KASHMIR	62.98	3.67	145	57.83	5.69	155	67.33	76.53	120	24.81	22.62	22
12	JHARKHAND	73.17	69.41	7865	70.64	81.24	5738	47.27	59.5	3831	19.72	23.84	557
13	KARNATAKA	66.86	54.43	762	73.53	79.72	1087	46.79	47.65	792	16.14	13.7	909
14	KERALA	3.56	78.48	5	3.02	88.58	2	2.76	2.71	0	1.05	0.88	0
15	MADHYA PRADESH	129.58	2.54	7424	117.2	3.86	5971	103.97	93.31	5179	39.38	48.15	3765
16	MAHARASHTRA	74.8	114.24	790	84.73	140.94	605	99.64	100.73	642	40.66	59.67	159
17	MANIPUR	26.94	37.28	156	20.75	63.53	198	0	14.78	172	0	4.35	52
18	MEGHALAYA	0	24.37	497	0	25.69	543	0	3.93	284	0	2.51	123
19	MIZORAM	0	15.63	5	0	5.48	57	0	4.92	50	0	0	4
20	NAGALAND	0	3.11	168	0	2.54	153	0	11.61	185	0	4.1	33
21	ODISHA	50.36	26.04	6205	73.55	6.23	6699	50.55	56.05	8904	19.84	21.52	5178
22	PUDUCHERRY	0.04	47.26	0	0	59.83	0	0	0	0	0	0	0
23	PUNJAB	0	0.00	0	0	0	0	0	0.09	0	0	0.01	0
24	RAJASTHAN	201.51	0.15	503	202.59	0.12	464	211	214.18	242	73.65	46.44	69
25	SIKKIM	6.76	165.40	29	5.33	237.34	19	10.63	10.64	57	2.46	2.55	9
26	TAMIL NADU	11.03	3.00	112	5.17	10.51	95	6.07	10.52	159	2.08	1.81	0
27	TELANGANA	--	10.92	-	0	8.55	-	24.51	24.43	488	9.98	7.77	287
28	TRIPURA	32.73	31.71	771	31.6	32.47	675	0	2.14	862	0	0.99	385
29	UTTAR PRADESH	0.69	0.37	3	0.53	1.01	13	6.15	5.84	2	2.47	1.88	1
30	UTTARAKHAND	2.62	2.37	19	2.8	3.59	23	4.04	1.56	30	1.99	2.45	10
31	WEST BENGAL	33.35	40.20	304	32.33	49.41	189	31.13	39.99	495	13.74	19.09	317
	Total	1163.68	1202.63	34599	1061.71	1413.31	34300	946.28	1091.37	33201	359.38	416.73	14181

Statement referred in part (a to c) of the reply to Lok Sabha Un-starred Question No.2261 due for reply on 10-03-2016

State/UT-wise, total district projects sanctioned

S.N.	State/UT Name	Total district project sanctioned
1	A & N ISLANDS	3
2	ANDHRA PRADESH	13
3	ARUNACHAL PRADESH	16
4	ASSAM	27
5	BIHAR	38
6	CHHATTISGARH	27
7	D & N HAVELI	1
8	GOA	2
9	GUJARAT	26
10	HARYANA	21
11	HIMACHAL PRADESH	12
12	JAMMU & KASHMIR	22
13	JHARKHAND	24
14	KARNATAKA	30
15	KERALA	14
16	MADHYA PRADESH	51
17	MAHARASHTRA	34
18	MANIPUR	9
19	MEGHALAYA	7
20	MIZORAM	8
21	NAGALAND	11
22	ODISHA	30
23	PUDUCHERRY	2
24	PUNJAB	22
25	RAJASTHAN	33
26	SIKKIM	4
27	TAMIL NADU	31
28	TELANGANA	9
29	TRIPURA	8
30	UTTAR PRADESH	75
31	UTTARAKHAND	13
32	WEST BENGAL	20
	GRAND TOTAL	643

Statement referred in part (a to c) of the reply to Lok Sabha Un-starred Question No.2261 due for reply on 10-03-2016

State/UT-wise Central share released for SCs and STs during last three years and current year as on 7-3-2016(Rs. In lakh)

S.N.	State/UT	SCs				STs			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
1	ANDHRA PRADESH	26.44	23.73	31.49	39.40	3.25	5.74	5.77	5.16
2	ARUNACHAL PRADESH	0.00	0.01	0.00	0.00	8.60	1.48	8.62	7.25
3	ASSAM	2.12	3.10	8.82	17.24	38.22	4.69	20.51	20.64
4	BIHAR	107.76	0.00	0.00	40.84	3.16	0.00	0.00	2.05
5	CHHATTISGARH	9.18	0.00	3.50	13.84	12.53	0.00	6.52	40.10
6	D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	GOA	0.00	0.00	0.00	0.02	0.00	0.00	0.00	0.13
8	GUJARAT	3.63	4.94	14.34	11.99	5.50	9.30	28.98	24.94
9	HARYANA	0.00	38.03	0.00	8.97	0.00	0.00	0.00	0.00
10	HIMACHAL PRADESH	6.10	7.45	29.92	1.53	0.41	1.35	6.35	0.21
11	JAMMU & KASHMIR	3.84	4.54	11.87	0.45	3.39	4.50	12.79	0.50
12	JHARKHAND	7.42	0.00	2.69	2.88	8.82	0.00	11.63	4.27
13	KARNATAKA	21.02	16.58	85.01	81.16	3.74	4.53	22.97	27.22
14	KERALA	0.00	6.35	4.76	1.19	0.00	0.52	0.68	0.17
15	MADHYA PRADESH	57.64	151.59	0.00	46.72	36.07	83.95	0.00	48.10
16	MAHARASHTRA	19.10	5.43	30.10	46.28	11.52	8.52	19.37	32.91
17	MANIPUR	0.07	0.00	0.18	0.30	23.06	0.00	8.30	3.00
18	MEGHALAYA	0.01	1.98	0.00	0.15	22.95	81.52	0.00	16.25
19	MIZORAM	0.00	0.00	0.00	0.00	4.14	6.29	0.00	2.58
20	NAGALAND	0.00	0.00	0.00	0.00	21.28	0.00	15.45	8.07
21	ODISHA	0.00	0.00	11.69	56.89	0.00	0.00	27.19	36.56
22	PUDUCHERRY	0.00	0.00	0.44	0.00	0.00	0.00	0.20	0.00
23	PUNJAB	0.00	0.00	0.00	10.17	0.00	0.00	0.00	0.00
24	RAJASTHAN	13.88	0.00	54.56	90.40	22.81	0.00	33.46	66.93
25	SIKKIM	0.04	0.56	0.23	0.11	0.30	1.43	1.13	0.57
26	TAMIL NADU	45.14	76.01	65.90	12.02	1.17	5.02	2.93	0.50
27	TELANGANA	13.78	0.00	28.09	32.85	3.03	0.00	11.13	13.87
28	TRIPURA	0.23	3.29	6.46	3.35	0.38	4.18	18.38	5.09
29	UTTAR PRADESH	85.53	120.13	73.78	143.75	0.35	0.30	1.25	2.60
30	UTTARAKHAND	6.97	1.43	11.75	11.00	0.55	0.16	0.81	0.94
31	WEST BENGAL	120.09	40.84	137.44	174.06	14.75	6.51	18.58	42.37
	Total	549.99	505.99	612.99	847.58	249.99	229.99	282.97	412.99

Statement referred in part (a to c) of the reply to Lok Sabha Un-starred Question No.2261 due for reply on 10-03-2016

State/UT-wise Individual household latrines(IHHLs) constructed for SCs and STs during last three years and current year as on 7-3-2016

S.N.	State/UT	SCs				STs			
		2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16
1	ANDHRA PRADESH	26285	13513	56094	59392	12423	5410	11855	14216
2	ARUNACHAL PRADESH	0	0	23	19	6455	12228	12285	8157
3	ASSAM	30622	4356	14177	30281	17270	31034	18812	53195
4	BIHAR	115846	15497	34990	32070	1972	486	4800	5048
5	CHHATTISGARH	2414	6057	4025	22773	6650	12891	17201	76008
6	D & N HAVELI	0	0	0	0	0	0	0	0
7	GOA	0	0	0	0	0	0	0	0
8	GUJARAT	15131	16024	28305	28579	23493	17718	85452	136913
9	HARYANA	10999	36885	37745	32466	0	0	188	205
10	HIMACHAL PRADESH	124	2846	17023	14263	46	653	2729	3780
11	JAMMU & KASHMIR	6560	3506	803	2283	3827	7737	1755	7046
12	JHARKHAND	9330	10687	11854	23134	8186	18591	34352	50368
13	KARNATAKA	49103	88534	157405	68576	29230	52236	60996	25152
14	KERALA	1827	4544	8520	1503	1430	1585	2373	538
15	MADHYA PRADESH	97323	97027	93758	168273	112733	150239	118568	267850
16	MAHARASHTRA	9014	97367	59629	58486	9470	63175	61801	68595
17	MANIPUR	64	76	195	552	25226	32294	11201	18016
18	MEGHALAYA	0	0	167	350	40561	37207	39090	24090
19	MIZORAM	0	0	2	23	4655	3940	525	3138
20	NAGALAND	0	0	0	101	18630	20102	0	15920
21	ODISHA	40751	8334	20539	109456	34885	9941	27981	172950
22	PUDUCHERRY	0	0	0	0	0	0	0	0
23	PUNJAB	72925	2313	7280	29714	0	0	144	190
24	RAJASTHAN	40724	47049	125452	262310	19837	65302	95425	230584
25	SIKKIM	0	494	256	278	0	1030	1345	1673
26	TAMIL NADU	70814	67888	80036	142091	5149	5830	7564	11434
27	TELANGANA	49053	38036	28479	35180	14613	21102	11977	14163
28	TRIPURA	1400	884	2839	5374	2000	1590	12631	18567
29	UTTAR PRADESH	52434	144811	134043	107398	1110	1912	8668	6856
30	UTTARAKHAND	14523	14294	9825	7460	1475	2404	2294	1823
31	WEST BENGAL	170565	178366	265292	374924	42749	47278	54277	106984
	Total	887831	899388	1198756	1617309	444075	623915	706289	1343459

